

Annexure-7

Name of the corporate debtor: Kute Sons Dairys Limited; Date of commencement of CIRP: 15/09/2025; List of creditors as on: 29/10/2025														
List of operational creditors (Government dues)														
Sl. No .	Details claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of State Tax	State Government	29-09-2025	42,21,80,588	31,35,40,236	GST Dues		NO	0.00%			10,86,40,352		Note 1
2	Employee's State Insurance Corporation.	Central Government	29-Sep-25	32,67,555	18,90,312	ESIC Contribution Dues, Interest Dues & Damages		NO	0.00%			13,77,243.00		Note 2
3	Employees' Provident Fund Organisation	Central Government	28-Oct-25	94,902		Short Remittance of PF, Damages & Interest		NO	0.00%			94,902.00		Note 2
				42,55,43,045	31,54,30,548				-			11,01,12,497.00	-	

Note - 1 Adjudication order not received. Hence pending for verification

Note 2: Details to be verified as per books of CD.